

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2462

ANSWERED ON:10.03.2011

IRREGULARITIES AGAINST LPG DISTRIBUTORS

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the company-wise number of LPG and petrol/diesel/kerosene distributors in the country, State-wise ;

(b) whether any complaint of various irregularities/ malpractices received against these distributors during each of the last three years, and current year, oil marketing company-wise; and

(c) the action taken against the guilty distributors alongwith the number of complaints pending against them and the time by which these complaints are likely to disposed of ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R. P. N. SINGH)

(a): As on 01.02.2011, Public Sector Oil Marketing Companies (OMCs) namely, Indian Oil Corporation Limited (IOC), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL) are operating 10,127 LPG distributorships, 37,929 Retail Outlets (ROs) and 6,615 SKO dealership in the country. The company-wise details are as under:-

LPG distributors RO dealers SKO dealers

IOC	5291	19106	3963
BPCL	2331	9038	1014
HPCL	2505	9785	1638

The State-wise details are available with Directors (Marketing) of OMCs concerned.

(b) & (c) : Whenever OMCs receive complaints, these are investigated. If the complaint is established, action is taken against the erring LPG distributor/ Retail Outlet and SKO dealership in accordance with the provisions of the Marketing Discipline Guidelines (MDG)/Distributorship Agreement.

OMCs have reported that based on the established complaints for various irregularities, action has been taken in 5402 cases against the erring LPG distributors, in 126 cases against RO dealerships and in 140 cases against SKO dealerships in the country respectively during the year 2007-08, 2008-09, 2009-10 and during the period April 2010 to December 2010 under the provisions of MDG/ Distributorship Agreement. The company-wise details are as under :-

Year	No. of established cases against LPG distributorships	No. of established cases against RO dealerships	No. of established cases against SKO dealerships
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IOC BPCL HPCL IOC BPCL HPCL IOC BPCL HPCL

2007-08	905	86	352	1	0	41	33	0	0
2008-09	892	108	579	5	1	28	32	0	0
2009-10	993	30	437	7	1	13	44	0	0
April 2010 to December, 2010	708	3	309	9	5	15	31	0	0